

**STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF SEPTEMBER-2020.**
**ANNEXURE-A**

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF SEPTEMBER		DISPOSAL FOR THE MONTH OF SEPTEMBER				PENDENCY AS ON 01.10.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
1	High Court of Karnataka		51	10	0	3	0	0	1	57	1 month 26 days

**\*Note: Data Clearance column has been added, as per the statement received by the Board branch in Principal Bench High Court of Karnataka**

**DISTRICT JUDICIARY**

1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City.	1827	43	477	17	1	0	0	2329	6 months 24 days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	1960	41	261	28	1	0	0	2233	1 year 3 months 12 days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	61	1	0	4	0	0	0	58	2 months 8 days
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	70	0	5	3	0	0	0	72	5 months 26 days
4	BALLARI	Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	456	3	49	3	0	0	0	505	5 months 24 days
5	BENGALURU RURAL	I Addl. District & Sessions Judge, Bengaluru Rural	145	3	0	0	0	0	0	148	-



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				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
18	KODAGU	I Addl. District & Sessions Judge	34	0	0	1 (E-Adalat)	0	0	0	33	9 months
19	KOLAR	Prl.District & Sessions Judge, Kolar	74	6	0	1	0	0	0	79	3 months 25 days
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	10	4	0	0	0	0	0	14	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	27	6	0	0	0	0	0	33	-
22	MYSURU	Prl.District & Sessions Court, Mysuru	21	28	0	3	0	0	0	46	4 months
		II Addl. District & Sessions Court, Mysuru	232	32	0	3	0	0	0	261	7 months 6 days
23	RAICHUR	Prl.District & Sessions Court, Raichur	8	4	0	3	0	0	0	9	1 day
24	RAMANAGARA	Prl.District & Sessions Court	2	0	0	0	0	0	0	2	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	18	1	3	0	0	4	0	18	-
		II Addl.District & Sessions Court, Shivamogga.	16	1	0	0	0	0	0	17	-
		III Addl.District & Sessions Court, Shivamogga.	21	3	0	1	0	0	0	23	6 months 25 days
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	1	4	0	0	0	0	0	5	-

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				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	20	0	0	0	0	0	0	20	-
		II Addl.District & Sessions Court, Tumakuru	19	0	0	0	0	0	0	19	-
		VI Addl.District & Sessions Court, Tumakuru	22	0	0	0	0	0	0	22	-
27	UDUPI	Prl.District & Sessions Court	16	0	1	0	0	0	0	17	-
28	UTTARA KANNADA	Prl. District Court. Karwar	22	0	0	0	0	0	0	22	-
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	5	0	1	0	0	0	0	6	-
		II Addl. Dist. & Sessions Judge, Vijayapur	6	0	1	0	0	0	0	7	-
		III Addl. Dist. & Sessions Judge, Vijayapur	6	0	1	0	0	0	0	7	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	5	0	0	0	0	0	0	5	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	6	0	0	0	0	0	0	6	-
<b>Total</b>			<b>8718</b>	<b>295</b>	<b>801</b>	<b>107</b>	<b>2</b>	<b>4</b>	<b>0</b>	<b>9701</b>	<b>5 months 4 days</b>

